Central Administrative Tribunal Principal Bench

R.A.97/2003 IN O.A. 2002/2002

New Delhi, this the 22nd April, 2003

HON'BLE MR. JUSTICE V.S. AGGARWAL, CHAIRMAN HON'BLE MR. V.K. MAJOTRA, MEMBER (A)

HC Sukhan Singh

... Review Applicant.

(By Advocate: Shri Ravi Kant, proxy counsel for Shri Arun Bhardwaj

Versus

State of Delhi & Ors.

... Respondents.

ORDER (Oral)

Justice V.S.Aqqarwal

There is no ground to condone delay. R.A. is dismissed.

(V.K.Majotra)
Member(A)

(V.S. Aggarwal) Chairman

/ug/